

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA.No.2/2006 in CIVIL APPEAL NO. 5305 OF 2003

BHAVANI STORES PTE. LTD.

Appellant (s)

VERSUS

ORIENTAL INSURANCE CO. LTD.

Respondent(s)

(With appln. for directions and office report)

Date: 28/02/2006 This Appeal was called on for mentioning today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s) Mr.K.V. Viswanathan, Adv.

Mr.B. Raghunath, Adv.

Ms. V. Mohana, Adv.

For Respondent(s) Mr. Irshad Ahmad, Adv.

UPON being mentioned the Court made the following

O R D E R

Issue notice.

(Usha Bhardwaj)

Court Master

(Madhu Saxena)

Court Master